

(b) what decision Central Government have taken for solving these problems and by when these are likely to be solved?]

**प्रधान मंत्री (श्री मोरारजी आर० देसाई) :** (क) केरल राज्य के कुछ मंत्रियों, विभिन्न दलों के संसद सदस्यों और विधायों के एक प्रतिनिधि मण्डल ने 7 अप्रैल, 1978 को प्रधान मंत्री जी से भेंट की तथा उन्हें एक ज्ञापन दिया। इस ज्ञापन में जिन समस्याओं का जिक्र है उनका संबंध निम्नलिखित मामलों से है :-

1. साइलेट वैली प्राजैक्ट
2. बिजली पर उत्पादन शुल्क
3. हथकरघा
4. मार्का वाली बीड़ियों पर उत्पादन शुल्क
5. कालीकट हवाई अड्डा
6. नारियल-जटा उद्योग का यंत्रीकरण
7. एलेप्पी-एर्नाकुलम रेल-लाइन
8. समुद्र पार निवासियों की समस्याएं—उत्प्रवास की कठिनाइयां
9. पेट्रो-केमिकल प्लांट
10. रबड़ का न्यूनतम मूल्य
11. नारियल बोर्ड

(ख) भारत सरकार के विभिन्न मंत्रालयों/विभागों में इन समस्याओं की जांच की जा रही है।

†[THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) A delegation of some Kerala Ministers, MPs and MLAs belonging to different parties called on the Prime Minister on 7th April, 1978 and handed over a memorandum. The problems put forward in the memorandum relate to the following matters;

1. Silent Valley Project
2. Excise Duty on Electricity

†[ ] English translation.

3. Handloom
4. Excise Duty on Branded Beedies
5. Calicut Aerodrome
6. Mechanisation in Coir Industry
7. Alleppy-Eranakulam Railways Line
8. Problems of Overseas Residents—Emigration difficulties
9. Petro-chemical Plant
10. Floor Price of Rubber
11. Coconut Board.

(b) These are under examination in the different Ministries/Departments of the Government of India.]

**Advice to Chief Minister of Tamil Nadu to Resume Actings in Films**

677. SHRI JAGJIT SINGH ANAND:  
SHRI BHAGWAN DIN;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that he has advised the Chief Minister of Tamil Nadu to resume acting in films; and

(b) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No.

(b) Does not arise.

**Grant of Citizenship to Refugees from Pakistan**

678. SHRI BHAGWAN DIN:  
SHRI SHRIKANT VERMA:

Will the Minister of HOME AFFAIRS be pleased to state whether there is any proposal under Government's consideration to grant citizenship to these refugees who entered India from Pakistan and have stayed here for a long time; if so, what are the details in this regard and who are the persons likely to be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Government have recently decided

that the refugees (displaced persons) who came to India from Sind in Pakistan during and immediately after the India-Pakistan conflict of 1971 and who have been residing since then in Rajasthan and Gujarat may be considered for the grant of Indian citizenship on a case by case basis under the provisions of the Citizenship Act, 1955. Instructions have accordingly been issued to the State Governments concerned.

**Resentment over the comments/summaries of proceedings of the Commissions of inquiry over A.I.R. and T.V.**

679. SHRI SHYAM LAL YADAV: SHRI" BHISHMA NARAIN SINGH: SHRI V. C. KESAVA RAO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a large section of the public has represented to Government to discontinue the comments I summary of the proceedings of the various Commissions of Inquiry, including the Shah Commission, over th^ A.I.R. and the T.V.;

(b) if so, what action Government have taken in this regard;

(c) what are the details of the expenditure incurred by Government on T.V. and A.I.R. coverage of the proceedings and comments in regara thereto in various programmes of the T.V. and A.I.R.; and

(d) what is the number of additional hands employed for the purpose?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) No, Sir.

(b) Does not arise.

(c) (i) A./R.—The expenditure incurred on the payment of fee to the scriptwriters of the reviews of the Shah Commissions's proceedings in Hindi and English was Rs. 19,900/- up to the end of March, 1978.

Rs. 16,955/- were paid by other capital stations of A.I.R. for broadcasting language translation of Shah Commission's proceedings. No extra expenditure was incurred on the coverage in news bulletins.

(ii) Doordarshan.—The total expenditure on news items and reports about the proceedings of the Inquiry-Commission at all Doordarshan Ken-dras was Rs. 49,582.80p.

(d) No extra regular hand was engaged either by A.I.R. or Doordarshan. However, both A.I.R. and Doordarshan hire the services of scriptwriters and translators for script-writing, presentation of Shah I Commission's report and translating the same for language transmission.

**National Government at the Centre**

680. SHRI SAWAISINGH .-. . SISODIA: SHRIMATI HAMIDA HABIBULLAH: SHRI PRAKASH MEHROTRA: SHRI GURUDEV GUPTA;

Will the PRIME MINISTER be pleased to state;

(a) whether Government have received suggestions from some State Governments for the formation of a National Government at the Centr;;;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No.

(b) and (c) Do not arise.

**नेपा मिल्स के उत्पादन की किस्म में सुधार**

681. श्री गुरुदेव गुप्त : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि नेपा मिल्स के उत्पादन की किस्म में सुधार करने के लिए सरकार क्या कदम उठा रही है ?